

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-108/2011/ 2210 IA

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Y. Longkumer,
Registrar,
Gauhati High Court,
Kohima Bench.

Dated Guwahati, the 12th April, 2018.

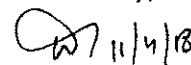
Sub:- **Casual Leave.**

Ref:- Your letter No. HC(K)2/2015/REG/96, dated 09.04.2018.

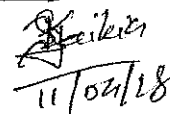
Madam,

With reference to the above, I am directed to inform you that you have been granted Casual Leave on 16.04.2018 along with station leave permission, as prayed for.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)


11/04/18